

(e) OVL's liability towards the project will be restricted to its contribution as one of the promoter share holder of OMEL.

Supply of natural gas to urea manufacturing plants

1766. SHRI B.S. GNANADESIKAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has decided to give natural gas to new urea manufacturing plants in a bid to attract investments into the urea sector at a discounted price for a limited period;

(b) whether Government has also asked the State owned gas distributor, the Gas Authority of India Limited (GAIL) to guarantee long term availability of the feed stock to them; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) No such decision has been taken by the Government.

(b) No, Sir.

(c) Does not arise in view of (b) above.

Allotment of petrol pumps and LPG agencies

1767. SHRI PRAVEEN RASHTRAPAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of retail outlets of petrol pumps and LPG agencies which were allotted during the Financial Years 2005-06, 2006-07, 2007-08 and 2008-09 in the States of Gujarat, Maharashtra, Madhya Pradesh, Uttar Pradesh, Bihar and Rajasthan; and

(b) the details of allottees belonging to Scheduled Caste and Scheduled Tribe categories from the above allotments?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) The total number of retail outlets of petrol pumps and LPG agencies allotted by public sector oil marketing companies (OMCs), viz., Indian Oil Corporation Limited